

125

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH :
AT HYDERABAD

O.A. No. 1009/92

Date of Judgement 26-11-92.

BETWEEN

Shri L. Narasinga Rao : Applicant

AND

1. The Station Director,
All India Radio,
Cuddapah
2. The Director-General,
All India Radio,
New Delhi.

COUNSEL FOR THE APPLICANT : Sri K. Vinaya Kumar

COUNSEL FOR THE RESPONDENT : Sri N.V. Ramana

CORAM

Hon'ble Shri R. Balasubramanian, Member (Admn.)

.....

(Judgement of the Single Bench as delivered by Shri
R. Balasubramanian, Member (Admn.)

.....

Heard Shri K. Vinaya Kumar, learned counsel
for the applicant and Shri Rajeswara Rao, representing
Shri N.V. Ramana, learned counsel for the respondents.

Pursuant to the order dated 4.12.91 in
OA 671/89, the applicant has been placed under deemed
suspension from 3.8.89 vide orders in Letter No.
24(5)(3)/92-G-123 dated 12.8.92 passed by the Sta-
tion Director, AIR, Cuddapah. But the applicant
has not been paid any subsistence allowance pursuant
to the above order. The applicant has represented
to the Station Director, A.I.R., Cuddapah on 3.9.92
seeking among other benefits, the subsistence
allowance to which he is fully entitled. Not having

contd....2

(JU)

... 2 ...

received any subsistence allowance or reply, the applicant has approached this Tribunal with this OA wherein he has prayed for a direction to the respondents to pay the subsistence allowance from 3-8-89 to 3-9-92 and impliedly full salary from 4-9-92.

Under these circumstances, I direct the respondents to take a decision on the representation dated 3-9-92 made by the applicant and pending before them within one month from the date of receipt of this letter. If the applicant is still aggrieved by the final orders passed, he is at liberty to approach this Tribunal.

With the above direction I dispose of this OA with no order as to costs.

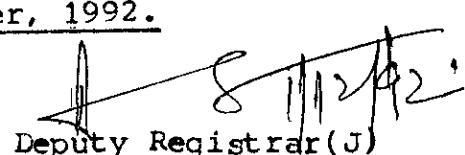


(R. Balasubramanian)
Member (Admn.)

Open Court judgement

Dated 26th November, 1992.

NS



8/11/92
Deputy Registrar (J)

To

1. The Station Director,
All India Radio, Cuddapah
2. The Director General,
All India Radio, New Delhi.
3. One copy to Mr.K.vinaya Kumar, Advocate
1-3-183/40/68/C/2, Flay Ground No.11, Gandhi Nagar, Hyd.
4. One copy to Mr.N.v.Ramana, Addl.CGSC.CAT.Hyd.
5. One spare copy.

pvm.

2nd a file
for ref

Rm
17/12/92

IN THE CAT. HYD.
HYD.

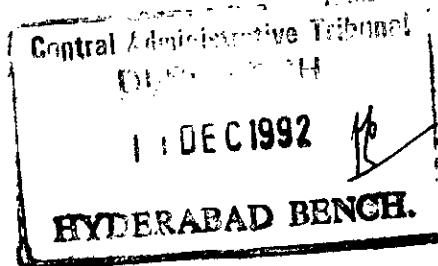
THE HON'BLE MR. HRBS

Dated :- 26/12/92

Judgment

CA 1009/92

Disposed of with directions



Eg 1992
S. J. J.